# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 3085 (TO BE ANSWERED ON 14.03.2018)

#### IAS AND IPS OFFICERS ON DEPUTATION

## †3085. SHRI VIJAY KUMAR HANSDAK: SHRI RAM TAHAL CHOUDHARY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether a number of IAS and IPS officers are working in PSUs on deputation due to which a shortage of IAS and IPS officers is being felt in the States;
- (b) if so, the details of the officers who are on deputation for more than three to five years and the State cadres they belong to;
- (c) whether due to the IAS and IPS officers holding important positions in various PSUs, the country is devoid of taking services of experts in PSUs functions; and
- (d) if so, the details thereof and the steps taken by the Government to retain only experts in PSUs functioning?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) & (b): Out of 8909 IAS and IPS officers in position as on 1.1.2017, 20 officers are presently on deputation to CPSUs. Of these, only 2 officers are on deputation for more than 3 years in CPSUs (one each from Himachal Pradesh and Telengana cadres). In addition, 11 IAS and IPS officers are working as Chief Vigilance Officers (CVOs) in CPSUs on deputation basis. Of these, 3 officers (one each from Bihar, Madhya Pradesh and AGMUT cadres) are on deputation for more than 3 years as CVO in CPSUs.
- (c) & (d): In view of the above, do not arise.

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